

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 172 of 2013, Appeal No. 147 of 2013,
Appeal No. 148 of 2013 & Appeal No. 150 of 2013**

Dated : 10th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 172 of 2013

Torrent Energy Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission ... Respondent(s)

**Appeal No. 147 of 2013, Appeal No. 148 of 2013 &
Appeal No. 150 of 2013**

Torrent Power Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan
Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1

ORDER

We have heard the learned counsel for the Appellant.

Post the matters for further hearing on **25th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**